

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34985/2025 BLAPL/12054/2025	KATIYA @ NISHIKANTA MAHALIK VS STATE OF ODISHA	SWAGATIKA SAHOO VS	SORO /131 /2025 A.D.J., SORO(Baleshwar) ST/0000227/2025
2	D-BLAPL/35085/2025 BLAPL/12055/2025	ABHIJIT PATTNAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BALUGAON P.S. /318 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000685/2025
3	D-BLAPL/35220/2025 BLAPL/12056/2025	BHAGIRATHI GOUDA @ BHAGYA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /17 /2023 A.D.J.,KHALLIKOTE(Ganjam) ST/0000007/2024
4	D-BLAPL/35221/2025 BLAPL/12057/2025	B.SIBARAM PATRA @SIBA VS STATE OF ODISHA	LAMBODOR ACHARI VS	DIGAPAHANDI /316 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000395/2025
5	D-BLAPL/35223/2025 BLAPL/12058/2025	PRANAYA RATH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /256 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000123/2025
6	D-BLAPL/35045/2025 BLAPL/12059/2025	AMIR ALI SEIKH VS UNION OF INDIA	ACHYUTANANDA PATTANAIAK VS	MADHUPATNA /307 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000145/2025
7	D-BLAPL/35224/2025 BLAPL/12060/2025	KARTIKA BEHERA @ RAJA @ ANNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /538 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001525/2025
8	D-BLAPL/35091/2025 BLAPL/12061/2025	KSHETRA BARIHA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /174 /2024 A.D.J.PATNAGARH(Balangir) SC/0000031/2024
9	D-BLAPL/35093/2025 BLAPL/12062/2025	PRIMANSU SEKHAR MARTHA @ SITU PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /276 /2024 A.D.J.,NAYAGARH(Nayagarh ) ST/0000018/2025
10	D-BLAPL/33681/2025 BLAPL/12063/2025	PAPU @ ANIRUDHA @ ANIRODHA NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001691/2024
11	D-BLAPL/33809/2025 BLAPL/12064/2025	MRUTUNJAYA MALLICK @ MRUTYUNJAYA MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	AGARAPADA /63 /2017 A.D.J.,BHADRAK(Bhadrak ) ST/0000190/2017

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12	D-BLAPL/35097/2025 BLAPL/12065/2025	AJAYA KUMAR SADANGI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /457 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000191/2025
13	D-BLAPL/35103/2025 BLAPL/12066/2025	SUJIT KUMAR PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000017/2025
14	D-BLAPL/34839/2025 BLAPL/12067/2025	MANJIT SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	NANDAPUR /77 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000086/2025
15	D-BLAPL/34561/2025 BLAPL/12068/2025	SUMANTA MAJHI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /60 /2021 A.D.J.,PARALAKHEMUNDI(Gajapati ) Spl/0000069/2021
16	D-BLAPL/34647/2025 BLAPL/12069/2025	JAGANNATH SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /448 /2025 J.M.F.C., KESINGA(Kalahandi) CT/0000439/2025
17	D-BLAPL/34853/2025 BLAPL/12070/2025	EJAZ SAHA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /141 /2025 SPECIAL JUDGE,BHUBANESWAR(Khor) TR/0000371/2025
18	D-BLAPL/34903/2025 BLAPL/12071/2025	ASHWINI KUMAR PATRA VS REPUBLIC OF INDIA(C.B.I)	S.DEBABRATA REDDY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000007/2021
19	D-BLAPL/33713/2025 BLAPL/12072/2025	PARSHURAM MALLIK VS STATE OF ODISHA	DEBASIS BISWAL VS	NISCHINTAKOILI /177 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000350/2025
20	D-BLAPL/34984/2025 BLAPL/12073/2025	BISHNU PRASAD JENA @ CHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /311 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000834/2024
21	D-BLAPL/35109/2025 BLAPL/12074/2025	SAGAR BEHERA VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /561 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000131/2024
22	D-BLAPL/35110/2025 BLAPL/12075/2025	SUNITA CHOUHAN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /143 /2025 A.D.J.,BARGARH(Bargarh ) CT/0000153/2025
23	D-BLAPL/35111/2025	BRAJA KISHORE SAMAL	BISWABHUSAN DAS	JAGATSINGPUR /604 /2024

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	BLAPL/12076/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
24	D-BLAPL/34773/2025 BLAPL/12077/2025	SIPU @ AJIT SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000061/2024 RAJNAGAR /92 /2025 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
25	D-BLAPL/34531/2025 BLAPL/12078/2025	AKASH BISWAL VS STATE OF ODISHA	ANSHUMAN PANDA VS	Spl/0000031/2025 DEOGAON /257 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B
26	D-BLAPL/35115/2025 BLAPL/12079/2025	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	GR/0001312/2025 SORO /607 /2024 A.D.J., SORO(Baleshwar)
27	D-BLAPL/34589/2025 BLAPL/12080/2025	MANAS GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	ST/0000184/2025 KULIANA /117 /2025 J.M.F.C.,BARIPADA(Mayurbhanj)
28	D-BLAPL/35233/2025 BLAPL/12081/2025	GOURANGA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000643/2025 BEGUNIAPADA /17 /2023 A.D.J.,KHALLIKOTE(Ganjam)
29	D-BLAPL/35234/2025 BLAPL/12082/2025	PRATAP CHANDRA KANHAR VS STATE OF ODISHA	PRAHALLADA SAHU VS	ST/0000043/2023 / /0 SPECIAL JUDGE, PHULBANI(Kandhamal
30	D-BLAPL/33837/2025 BLAPL/12083/2025	SISAN BISWAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	2(A)CC/0000019/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
31	D-BLAPL/35361/2025 BLAPL/12084/2025	BIJU DAS VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	2(A)CC/0000093/2025 CHOUDWAR /511 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu
32	D-BLAPL/35371/2025 BLAPL/12085/2025	PARBATI PATRA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	Spl/0000170/2024 KALIAPANI /97 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajap
33	D-BLAPL/34397/2025 BLAPL/12086/2025	K. SIBAPRASAD ACHARY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	Spl/0000121/2025 BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama
34	D-BLAPL/34302/2025 BLAPL/12087/2025	LIPU @ RASMI RANJAN SUNDARAY VS	SUBASH CHANDRA PUSPALAKA VS	Spl/0000119/2025 KHURDA SADAR /69 /2012 2ND A.D.J.,KHURDA(Khordha )

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35	D-BLAPL/35196/2025 BLAPL/12088/2025	STATE OF ODISHA SURESH KUMAR SAHU VS	RAMANI KANTA PATTANAIAK VS	ST/0000154/2025 TIGIRIA /8 /2025 A.D.J.,ATHAGARH(Cuttack) ST/0000046/2025
36	D-BLAPL/34816/2025 BLAPL/12089/2025	STATE OF ODISHA TINKU MAHANTA VS	BIJAY KUMAR BEHERA VS	Maitri Vihar PS /107 /2025 A.D.J.,BHUBANESWAR(Khordha ) TR/0000139/2025
37	D-BLAPL/34905/2025 BLAPL/12090/2025	STATE OF ODISHA SUNIL KUMAR RAY VS	BIGYAN KUMAR SHARMA VS	EOW,BHUBANESWAR /15 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000018/2025
38	D-BLAPL/35228/2025 BLAPL/12091/2025	STATE OF ODISHA DIBAKAR BEHERA VS	MANAS KUMAR CHAND VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000129/2025
39	D-BLAPL/32332/2025 BLAPL/12092/2025	STATE OF ODISHA SATYANARAYAN DALAI @ RAJA VS	DAMODAR PANDE VS	JAMANKIRA /46 /2025 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S GR/0000196/2025
40	D-BLAPL/35257/2025 BLAPL/12093/2025	STATE OF ODISHA SURESH @ SOUMYARANJAN JENA VS	PRAFULLA KUMAR KHATEI VS	SARANAKUL /229 /2025 A.D.J.,ODAGAON(Nayagarh ) Spl/0000025/2025
41	D-BLAPL/35181/2025 BLAPL/12094/2025	STATE OF ODISHA DEEPAK KUMAR MISHRA VS	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000470/2025
42	D-BLAPL/35183/2025 BLAPL/12095/2025	STATE OF ODISHA DAYANIDHI SAMANTARA VS	BISWARANJAN DALAI VS	BARANGA /197 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000008/2025
43	D-BLAPL/35206/2025 BLAPL/12096/2025	STATE OF ODISHA ITIBRAT NATH VS	DEEPAK KUMAR MOHAPATRA VS	JAKHAPURA /134 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0001480/2025
44	D-BLAPL/34354/2025 BLAPL/12097/2025	STATE OF ODISHA MADAN BARIHA VS	SANKET TRIVEDY VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000054/2025
45	D-BLAPL/34566/2025 BLAPL/12098/2025	STATE OF ODISHA PINKI BEHERA @ DULANI BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /530 /2025 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0001062/2025

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46	D-BLAPL/33882/2025 BLAPL/12099/2025	DEBASISH KUMAR SAHU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /176 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000229/2025
47	D-BLAPL/35261/2025 BLAPL/12100/2025	PRABHAKAR PATRA VS STATE OF ODISHA	SUJATA JENA VS	BALLIGUDA /327 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000167/2025
48	D-BLAPL/34568/2025 BLAPL/12101/2025	DILIP MADHI @ DILLIP MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI SADAR /150 /2025 GRAMA NYAYALAYA, KORUKONDA(M) GR/0000143/2025
49	D-BLAPL/35263/2025 BLAPL/12102/2025	RAGHABA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000070/2025
50	D-BLAPL/35489/2025 BLAPL/12103/2025	JAYANARAYAN BAGH VS STATE OF ODISHA(VIG.)	PRATYUSHA NAIDU VS	SAMBALPUR VIGILANCE /23 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000011/2025
51	D-BLAPL/35290/2025 BLAPL/12104/2025	DHANESWAR SAHU VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000760/2025
52	D-BLAPL/35211/2025 BLAPL/12105/2025	SAGAR KUMAR SAHU @ SAGAR SAHU VS STATE OF ODISHA	AJAYA KUMAR JENA VS	PLANTSITE /907 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000206/2025
53	D-BLAPL/35215/2025 BLAPL/12106/2025	TEJ KUMAR FRANCIS VS STATE OF ODISHA	DEBASIS SAHOO VS	CHHEND /127 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0001344/2025
54	D-BLAPL/35293/2025 BLAPL/12107/2025	NIPUN DHALI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000760/2025
55	D-BLAPL/35294/2025 BLAPL/12108/2025	SHARMILA CHAKRABARTY VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /592 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000760/2025
56	D-CMP/47004/2025 CMP/1836/2025	BUDDHA DEV ROUT VS PUSPALATA JENA @ MALLIK	SOUMYA RANJAN PATI VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapur) CS/0000294/2007
57	D-CMP/46810/2025	PARBATI BISWAL	VIVEKANANDA JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1837/2025	VS GANGADHARA BISWAL	VS	CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000644/2011
58	D-CMP/47054/2025 CMP/1838/2025	AUXILIUM CONVENT SCHOOL,KANDHAMAL VS SAIBANI BEBARTTA	KARUNAKAR GAYA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar CS/0000051/2023
59	D-CMP/47095/2025 CMP/1839/2025	SUBHASINI SAMANTARAY VS DINABANDHU TRIPATHY	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001208/2009
60	D-CONTC/47367/2025 CONTC/5496/2025	SARBESWAR BAGUDAI VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// () //
61	D-CONTC/40331/2025 CONTC/5497/2025	REGISTRAR (JUDICIAL), ORISSA HIGH COURT,CUTTACK VS DR.N.THIRUMALA NAIK,IAS	RAMAKRISHNA NAIK VS	// () //
62	D-CONTC/46157/2025 CONTC/5498/2025	DEBADUTTA PATRA VS ASWATHY S,IAS	MANOJA KUMAR KHUNTIA VS	// () //
63	D-CONTC/46177/2025 CONTC/5499/2025	GULURMAYEE MOHANTY VS DR.N.THIRUMALA NAIK,COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ADV. VS	// () //
64	D-CONTC/46188/2025 CONTC/5500/2025	SANJUKTA MAHAPATRA VS PAWAR SACHIN PRAKASH,IAS	ADV. VS	// () //
65	D-CONTC/46194/2025 CONTC/5501/2025	SK.MOINUDDIN VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// () //
66	D-CONTC/46207/2025 CONTC/5502/2025	SURESH CHANDRA PANDA VS DR.KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// () //
67	D-CONTC/46474/2025 CONTC/5503/2025	SARBESWAR PARIDA VS SANJAY KUMAR SINGH, PRINCIPAL SECY. WORKS DEPT., ODISHA	ADV VS	// () //
68	D-CONTC/46498/2025 CONTC/5504/2025	KRUPASINDHU BEHERA VS	ADV. VS	// () //

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69	D-CONTC/46553/2025 CONTC/5505/2025	N.S.THIRAMALA NAYAK,COMMNR. CUM SECY., S AND ME DEPT., ODISHA MOHINI MOHAPATRA VS HITANSHU SEKHAR SAMAL,B.D.O, BINJHARPUR,JAJPUR	SANTOSH KUMAR NANDA VS	// // ()
70	D-CONTC/46591/2025 CONTC/5506/2025	SUSHIL KUMAR SAHU VS MS. ASWATHY S., IAS	ADV VS	// ()
71	D-CONTC/46557/2025 CONTC/5507/2025	SUJIT KUMAR MISHRA VS THIRUMALA NAIK N.,IAS	SANGRAM JENA VS	// ()
72	D-CONTC/46777/2025 CONTC/5508/2025	SASMITA BARIK VS ASWATHY S, IAS	ADV. VS	// ()
73	D-CONTC/46974/2025 CONTC/5509/2025	KUPULI HARIBANDHU REDDY VS DR. RABINDRANATH MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT	ADV. VS	// ()
74	D-CONTC/47321/2025 CONTC/5510/2025	DEEPAMUDRA GURU VS AMITA SENAPATI,H.M,SATYABADI HIGH SCHOOL,SAKHIGOPAL,PURI	ADV. VS	// ()
75	D-CONTC/47058/2025 CONTC/5511/2025	DIPAK KUMAR GIRI VS PURNA CHANDRA SETHI ,O.E.S.-I, DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV VS	// ()
76	D-CONTC/47086/2025 CONTC/5512/2025	PRAFULLA KUMAR MOHAPATRA VS VIR VIKRAM YADAV, I.A.S. FORMER SECRETARY, WORKS DEPTT.,GOVT. OF ODISHA, STATE SECRETARIAT,BBSR	ADV VS	// ()
77	D-CONTC/34516/2025 CONTC/5513/2025	SAGARIKA DAS VS ARAVIND AGRAWAL,IAS	ADV. VS	// ()
78	D-CONTC/47228/2025 CONTC/5514/2025	SOURAV MALLICK VS MAHESWAR SAHOO, DISTRICT EDUCATION OFFICER, JAJPUR	ADV. VS	// ()
79	D-CONTC/45163/2025 CONTC/5515/2025	LAKSHMIDHAR DASH VS AJAY KUMAR PATRA,DIST. EDUCATION OFFICER,GANJAM	ADV. VS	// ()

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80	D-CONTC/46191/2025 CONTC/5516/2025	TUNI MUDULI VS VISHAL KUMAR DEV, SECY. DEPT. OF ENERGY, ODISHA	ADV VS	// 0 //
81	D-CONTC/46312/2025 CONTC/5517/2025	PURNA CHANDRA JENA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
82	D-CONTC/46489/2025 CONTC/5518/2025	PRAMILA NAIK VS KUSALKUR NITIN DANGUDU,IPS	ADV. VS	// 0 //
83	D-CONTC/46511/2025 CONTC/5519/2025	SATYABHAMA MALLIK VS TEJESWAR BAG,COMMNR. FOR EMPLOYEES COMPENSATION CUM DY. DIVISIONAL LABOUR COMMNR.	JUDHISTHIR SAHOO VS	// 0 //
84	D-CONTC/46512/2025 CONTC/5520/2025	BAINETRI MALLIK VS TEJESWAR BAG,COMMNR. FOR EMPLOYEES COMPENSATION CUM DY. DIVISIONAL LABOUR COMMNR.	ADV VS	// 0 //
85	D-CONTC/46513/2025 CONTC/5521/2025	RAJANI DAKUA VS TEJESWAR BAG,COMMNR. FOR EMPLOYEES COMPENSATION CUM DY. DIVISIONAL, LABOUR COMMNR.	ADV VS	// 0 //
86	D-CONTC/46558/2025 CONTC/5522/2025	JUDHISTIRA DAS VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// 0 //
87	D-CONTC/45642/2025 CONTC/5523/2025	NAKULA SAHOO VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER, NAYAGARH	ADV VS	// 0 //
88	D-CONTC/45714/2025 CONTC/5524/2025	SAHANA ZAMAL VS DR.N THIRUMALA NAIK,COMMNR. CUM SECY., DEPT. S AND ME, ODISHA	ADV VS	// 0 //
89	D-CONTC/45716/2025 CONTC/5525/2025	NILAMBAR MALLICK VS DR. N THIRUMALA NAIK, COMMNR. CUM SECY., S AND ME DEPT., ODISHA	ADV VS	// 0 //
90	D-CONTC/46174/2025 CONTC/5526/2025	SUBASISH JENA VS ARAVIND AGARWAL,IAS	MAHESWAR MOHANTY VS	// 0 //
91	D-CONTC/42267/2025	NARAYANA BHUE	SANTOSH KUMAR NANDA	//

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	CONTC/5527/2025	VS RASNA BHUE,TAHASILDAR,BINKA,SUBARNAPUR	VS	() //
92	D-CONTC/45618/2025 CONTC/5528/2025	ANANDA CHANDRA DAS VS ASWATHY S, IAS	ADV VS	// () //
93	D-CONTC/47273/2025 CONTC/5529/2025	BIJAY KUMAR BARIK VS SATYABRITA SAHU, IAS	SRINIVAS MOHANTY VS	// () //
94	D-CONTC/45718/2025 CONTC/5530/2025	ARJUN KUMAR DAS VS ASWATHY S, IAS	ADV VS	// () //
95	D-CONTC/46517/2025 CONTC/5531/2025	PUSPANJALI SAHU @ PUSPANJALI DASH VS SANJEEB KUMAR MISHRA, IAS	SANDHYARANI PANI VS	// () //
96	D-CONTC/46638/2025 CONTC/5532/2025	BASANTA KUMAR PRADHAN VS DR.N.TIRUMALA NAIK, COMMISSIONER- CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,BBSR	ADV. VS	// () //
97	D-CONTC/46548/2025 CONTC/5533/2025	BIJAYA KUMAR PRADHAN VS ARVIND AGRAWAL,IAS	SANGRAM JENA VS	// () //
98	D-CONTC/46592/2025 CONTC/5534/2025	AKSHAYA KUMAR JENA VS DR.N.THIRUMALA NAIK,IAS	ADV. VS	// () //
99	D-CONTC/46641/2025 CONTC/5535/2025	SHAIENDRA NARAYAN JENA VS DR. N. THIRUMALA NAIK, IAS	ADV. VS	// () //
100	D-CONTC/46644/2025 CONTC/5536/2025	BINODINI HARICHANDAN VS THIRUMALA NAIK, I.A.S.	DIPTI REKHA NAWDA VS	// () //
101	D-CRLA/34711/2025 CRLA/1299/2025	ANANGA PUTEL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /331 /2025 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000027/2025
102	D-CRLA/33554/2025 CRLA/1300/2025	MUNA BEHERA VS	DEEPAK KUMAR PANDA VS	CHANDAKA P.S. /347 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE

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103	D-CRLA/29448/2025 CRLA/1301/2025	STATE OF ODISHA SANKIRTAN SAHU @ SANKIT SAHU VS	AJIT PARIJA VS	TR/0000504/2025 KINJIRKELA /169 /2024 A.D.J.,SUNDARGARH(Sundargarh)
104	D-CRLA/34206/2025 CRLA/1302/2025	STATE OF ODISHA SUNIL KUMAR TETE@KUANAR@SUNIT VS	ASHIS KUMAR MISHRA VS	Spl/0000094/2020 DEOGARH /238 /2017 SPECIAL JUDGE,DEOGARH(Debagarh )
105	D-CRLA/34469/2025 CRLA/1303/2025	STATE OF ODISHA HARIHAR PAHANA@HARIA VS	TARA PRASAD MOHAPATRA VS	Spl/0000020/2017 KRUSHNA PRASAD /109 /2024 SPECIAL JUDGE (POCSO), PURI(Puri)
106	D-CRLA/34591/2025 CRLA/1304/2025	STATE OF ODISHA JUDHISTIRA DAS VS	ASHOK DAS VS	TR/0000059/2024 BAIDYANATHPUR /35 /2018 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
107	D-CRLA/35287/2025 CRLA/1305/2025	STATE OF ODISHA RANJAN KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	Spl/0000012/2018 BUGUDA /637 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganja
108	D-CRLA/34426/2025 CRLA/1306/2025	STATE OF ODISHA NATABAR PARIDA VS	SAMVIT MOHANTY VS	Spl/0000079/2025 BALIKUDA /53 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP
109	D-CRLA/34479/2025 CRLA/1307/2025	STATE OF ODISHA SURA LUGUN VS	SOUMYA RANJAN DAS VS	Spl/0000016/2024 ROURKELA GRPS. /58 /2021 1ST. A.D.J.,ROURKELA(Sundargarh)
110	D-CRLA/34322/2025 CRLA/1308/2025	STATE OF ODISHA PHARIDA BIBI VS	NISHIKANT MISHRA VS	ST/0000005/2022 KENDRAPARA /36 /2020 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
111	D-CRLA/34581/2025 CRLA/1309/2025	STATE OF ODISHA PADMAN MAHANANDIA VS	SOUGAT DASH VS	Spl/0000026/2020 HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDER
112	D-CRLMA/35302/2025 CRLMA/165/2025	STATE OF ODISHA PITABASA@PITABASH BHOI VS	ADV. VS	ST/0000026/2017 PARADEEP MODEL /225 /2025 (
113	D-CRLMC/35177/2025 CRLMC/4816/2025	STATE OF ODISHA RAJA KUMBHAR @ MISHRA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	// MANAMUNDA /50 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000032/2025

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114	D-CRLMC/35178/2025 CRLMC/4817/2025	PAPUN RANA VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /85 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000131/2025
115	D-CRLMC/34572/2025 CRLMC/4818/2025	BRAJABANDHU DASH VS THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LTD., KENDRAPARA	NRUSINGH CHARAN ROUT VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara ) ICC/0000046/2024
116	D-CRLMC/35161/2025 CRLMC/4819/2025	SINKU SAHU @ PRITAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /24 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000037/2025
117	D-CRLMC/34466/2025 CRLMC/4820/2025	SADA SHIBA SAHOO VS STATE OF ODISHA	SOURAV DAS VS	BHUBANESWAR VIGILANCE /6 /2024 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000010/2025
118	D-CRLMC/35167/2025 CRLMC/4821/2025	PRAKASH KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BAUNISUNI /97 /2020 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000041/2020
119	D-CRLMC/34508/2025 CRLMC/4822/2025	GAJENDRA GHOSH VS UPENDRA KUMAR BISWAL	SOUBHAGYA KUMAR DASH VS	/ /0 A.D.J.,JAJPUR ROAD(Jajapur ) CRREV/0000016/2025
120	D-CRLMC/33124/2025 CRLMC/4823/2025	AMBARISHA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	TUMUSINGA /26 /2015 CIVIL JUDGE (SD),KAMAKSHYANAGAR GR/0000113/2015
121	D-CRLMC/34210/2025 CRLMC/4824/2025	JITENDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PURUSHOTTAMPUR /46 /2022 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000008/2022
122	D-CRLMC/34552/2025 CRLMC/4825/2025	RASANANDA BARAL VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /239 /2024 SPECIAL JUDGE,KENDRAPARA(Kendrapara) TR/0000158/2024
123	D-CRLMC/34841/2025 CRLMC/4826/2025	AYUSHMAN@AYUSMAN SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHADRAK TOWN /450 /2024 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001980/2024
124	D-CRLMC/34851/2025 CRLMC/4827/2025	BAICHANDRA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /3 /2005 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) GR/0000005/2005
125	D-CRLMC/35376/2025	DIPAK KUMAR ROUSTRAY @ BANTI	SAROJ KUMAR ROUSTRAY	JAJPUR TOWN /192 /2020

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	CRLMC/4828/2025	VS STATE OF ODISHA	VS	S.D.J.M.,JAJPUR(Jajapur ) CT/0000850/2020
126	D-CRLMC/34125/2025 CRLMC/4829/2025	SUDARSAN RAJ VS REPUBLIC OF INDIA (CBI)	SAROJ KUMAR PADHI VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000004/2021
127	D-CRLMC/35501/2025 CRLMC/4830/2025	ADITYA KUMAR MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA TRIPATHY VS	TANGI /269 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001389/2024
128	D-CRLMC/35481/2025 CRLMC/4831/2025	NEELAM KUMAR SWAIN VS SUSHAMA PRADHAN	SOUBHAGYA SWAIN VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0001922/2025
129	D-CRLMC/34465/2025 CRLMC/4832/2025	MD. NASRULLA ANSARI VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JHUMPURA /93 /2012 J.M.F.C.,CHAMPUA(Kendujhar) GR/0000256/2012
130	D-CRLMC/35018/2025 CRLMC/4833/2025	JANATHAN BADASETH @ JONATHON BADASETH VS STATE OF ODISHA	UMAKANTA BARIK VS	TUMUDIBANDHA /88 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000145/2025
131	D-CRLMC/35043/2025 CRLMC/4834/2025	SUBHAM DALEI VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	OUPADA /40 /2016 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000363/2016
132	D-CRLMC/35276/2025 CRLMC/4835/2025	SUSANTA KUMAR SIYA VS STATE OF ODISHA	TUNA SAHU VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000010/2023
133	D-CRLMC/35414/2025 CRLMC/4836/2025	SUJATA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /244 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000671/2022
134	D-CRLMC/35571/2025 CRLMC/4837/2025	BHOJRAJ PADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	KATARBAGA /165 /2021 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000026/2022
135	D-CRLMC/35125/2025 CRLMC/4838/2025	SANTOSH KUMAR GOUNTIA VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL TOWN /273 /2010 J.M.F.C.,ANGUL(Anugul ) CT/0001067/2010
136	D-CRLMC/35353/2025 CRLMC/4839/2025	JANAKI NAYAK@JANHABI NAYAK VS	SWAGATIKA SAHOO VS	KHAJURIPADA /112 /2015 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL

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137	D-CRLMP/34921/2025 CRLMP/1512/2025	STATE OF ODISHA RINA SWAIN VS	ASHOK KUMAR SAHOO VS	GR/0000728/2015 / /0 ()
138	D-CRLMP/34564/2025 CRLMP/1513/2025	STATE OF ODISHA BHAGABAN CHAINI VS	RAMANI KANTA PATTANAIAK VS	// / /0 ()
139	D-CRLMP/34923/2025 CRLMP/1514/2025	STATE OF ODISHA NALINI ROUT VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /316 /2025 ()
140	D-CRLMP/35255/2025 CRLMP/1515/2025	STATE OF ODISHA SUDHARANJAN JENA VS	PRAVASH CHANDRA JENA VS	// / /0 ()
141	D-CRLMP/35380/2025 CRLMP/1516/2025	STATE OF ODISHA SK. ASIF ALI VS	SATYABRATA MOHANTY (1) VS	// TIRTOL /58 /2025 ()
142	D-CRLMP/35320/2025 CRLMP/1517/2025	STATE OF ODISHA CHINMAYEE MOHANTY VS	RAJ KUMAR SUTAR VS	// / /0 ()
143	D-CRLMP/35321/2025 CRLMP/1518/2025	STATE OF ODISHA KALPANA SAHOO VS	RAMANI KANTA PATTANAIAK VS	// JHARSUGUDA /161 /2023 ()
144	D-CRLMP/35336/2025 CRLMP/1519/2025	STATE OF ODISHA SUNEETA RANI BHAGAT VS	ASHIS KUMAR MISHRA VS	// / /0 ()
145	D-CRLMP/35116/2025 CRLMP/1520/2025	THE STATE OF ODISHA RASMITA DAS VS	SATYABRATA DASH VS	// BARI RAMCHANDRAPUR /410 /2023 ()
146	D-CRLREV/34962/2025 CRLREV/915/2025	STATE OF ODISHA JITENDRA MALLIK VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /266 /2015 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
147	D-CRLREV/33825/2025 CRLREV/916/2025	STATE OF ODISHA SUCHITRA SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	CRA/0000044/2017 KHURDA MODEL /84 /2024 2ND A.D.J,KHURDA(Khordha ) CRMC/0000015/2024

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148	D-CRLREV/33926/2025 CRLREV/917/2025	MANOJ KUMAR NAYAK VS SURYA NARAYAN MOHANTY	VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000247/2020
149	D-CRLREV/35017/2025 CRLREV/918/2025	TRILOKESH RANJAN PARIDA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	//0 2ND A.D.J,KHURDA(Khordha ) CRA/0000036/2017
150	D-CRLREV/35230/2025 CRLREV/919/2025	B. ROHIT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GOPALPUR /169 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000763/2024
151	D-CRLREV/35142/2025 CRLREV/920/2025	ALOK MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /275 /2024 S.D.J.M.,JAJPUR(Jajapur ) ICC/0000008/2025
152	D-FAO/46714/2025 FAO/494/2025	JUNIOR ENGINEER, M/S. TPCODL LTD.,KHURDA VS BENUDHAR ROUT	RAMANATH ACHARYA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000188/2018
153	D-MACA/47060/2025 MACA/1231/2025	BHASI SAHU VS KESHAB CHANDRA MOHANTY	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000206/2018
154	D-MACA/41086/2025 MACA/1232/2025	M/S. NATIONAL INSURANCE COMPANY LTD. CUTTACK VS HEMASWARI NAIK	ADAM ALI KHAN VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000041/2021
155	D-MACA/33451/2025 MACA/1233/2025	HEMANT KUMAR SAHOO VS SATYA BRATA NAYAK	PRASANTA KUMAR SAHOO VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara) Mac/0000030/2018
156	D-OTAPL/47065/2025 OTAPL/103/2025	COMMNR. OF CGST AND CENTRAL EXCISE, BBSR VS M/S ESSEL MINING AND INDUSTRIES LTD., KEONJHAR	BISMAY ANAND PRUSTY VS	// () //
157	D-RPFAM/47282/2025 RPFAM/359/2025	PRADIPTA MOHANTY VS DILLIP KUMAR MOHANTY	KEDAR SANKAR SAHU VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000104/2020
158	D-RVWPET/45536/2025 RVWPET/254/2025	MAHANADI COALFIELDS LTD. SAMBALPUR VS SUNITA GOENKA	DEBARAJ MOHANTY VS	// () //
159	D-TRP(C)/47160/2025	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT	ANURAG PATI	//

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	TRP(C)/405/2025	VS STATE OF ODISHA	VS	PO, LABOUR COURT, JEYPORE KORAPUT I.D. CASE/0000005/2024
160	D-TRP(C)/47319/2025 TRP(C)/406/2025	SANJAY KUMAR TRIPATHY VS SHATABDI PRIYADARSHINI	ATUL TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000406/2024
161	D-TRP(C)/47350/2025 TRP(C)/407/2025	DEBAJANI BARIK VS PRITIRANJAN BARIK	UMAKANTA BARIK VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkangiri) CS/0000012/2025
162	D-TRPCRL/27567/2025 TRPCRL/103/2025	MANAS RANJAN DASH VS RICHI RITAMBARA	PRAVAT KUMAR MOHANTY VS	//0 J.M.F.C. (II), PURI(Puri) DV M.C./0000004/2024
163	D-WA/46957/2025 WA/1814/2025	STATE OF ODISHA VS KANCHAN PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
164	D-WA/47210/2025 WA/1815/2025	STATE OF ODISHA VS SOUDAMINI PATTANAIAK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
165	D-WA/46958/2025 WA/1816/2025	STATE OF ODISHA VS KANHU CHARAN NAYAK	SASWAT DAS,A.G.A VS	// 0 //
166	D-WA/47008/2025 WA/1817/2025	STATE OF ODISHA VS MANAGOBINDA PARIDA	SASWAT DAS,A.G.A VS	// 0 //
167	D-WA/47219/2025 WA/1818/2025	STATE OF ODISHA VS ADWAITA CHANDRA BRAHMA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
168	D-WA/47036/2025 WA/1819/2025	STATE OF ODISHA VS BIJAY KUMAR BARIK	SASWAT DAS, A.G.A VS	// 0 //
169	D-WP(C)/47173/2025 WP(C)/32851/2025	SARALA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
170	D-WP(C)/47047/2025 WP(C)/32852/2025	NARMADA SWAIN VS	ARJUNA CHARANA BEHERA VS	// 0

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171	D-WP(C)/47313/2025 WP(C)/32853/2025	STATE OF ODISHA SATYANARAYAN BHOI VS	SHASHI BHUSAN JENA VS	// // ()
172	D-WP(C)/45758/2025 WP(C)/32854/2025	STATE OF ODISHA RUPALI DHAL VS	BADRINARAYAN PANDA VS	// // ()
173	D-WP(C)/47119/2025 WP(C)/32855/2025	STATE OF ODISHA SUMANTA KUMAR DASH VS	AJAYA KUMAR PRADHAN VS	// // ()
174	D-WP(C)/46909/2025 WP(C)/32856/2025	DIVISIONAL MANAGER TPNODL, BALASORE SAHINANAZ AKHTARI KHANEM VS	GOPINATH SETHI VS	// // ()
175	D-WP(C)/46983/2025 WP(C)/32857/2025	STATE OF ODISHA MANORANJAN KAR VS	BIBEKANANDA MAHAPATRA VS	// // ()
176	D-WP(C)/45519/2025 WP(C)/32858/2025	STATE OF ODISHA PREETI RANJAN TURUK VS	JUGALA KISHORE PANDA VS	// // ()
177	D-WP(C)/47035/2025 WP(C)/32859/2025	THE COLLECTOR, KORAPUT RASHMITA MEHER VS	SAROJ KUMAR PADHY VS	// // ()
178	D-WP(C)/46904/2025 WP(C)/32860/2025	JAGANNATH MEHER CHINTAMANI MEKAP VS	SOUMYA RANJAN MOHANTY VS	// // ()
179	D-WP(C)/46982/2025 WP(C)/32861/2025	STATE OF ODISHA SANJULATA KAR VS	BIBEKANANDA MAHAPATRA VS	// // ()
180	D-WP(C)/47097/2025 WP(C)/32862/2025	STATE OF ODISHA MINATI RATHA VS	SANGRAM JENA VS	// // ()
181	D-WP(C)/47474/2025 WP(C)/32863/2025	STATE OF ODISHA SARAT CHANDRA SWAIN VS	GOPINATH MISHRA VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/46346/2025 WP(C)/32864/2025	SNEHALATA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
183	D-WP(C)/47087/2025 WP(C)/32865/2025	KALANDI MALIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	D-WP(C)/47477/2025 WP(C)/32866/2025	SARAT CHANDRA SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
185	D-WP(C)/47381/2025 WP(C)/32867/2025	CHINMAY MAHAKUD VS GOVT. OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //
186	D-WP(C)/47068/2025 WP(C)/32868/2025	PRABODH SAMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
187	D-WP(C)/47093/2025 WP(C)/32869/2025	PURNIMA TRIPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
188	D-WP(C)/47517/2025 WP(C)/32870/2025	BALAKRUSHNA FILLING STATION, JAGATSINGHPUR VS GENERAL MANAGER, ODISHA STATE RETAIL HEAD, INDIAN OIL CORPORATION, BBSR	NIRMAL CHANDRA MOHANTY VS	// 0 //
189	D-WP(C)/47483/2025 WP(C)/32871/2025	SARAT CHANDRA SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
190	D-WP(C)/47168/2025 WP(C)/32872/2025	LIPU NAYAK @ SUNIDEV NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
191	D-WP(C)/47290/2025 WP(C)/32873/2025	ALOK BISWAL VS COLLECTOR, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
192	D-WP(C)/47491/2025 WP(C)/32874/2025	SARAT CHANDRA SWAIN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
193	D-WP(C)/47379/2025	M/S. CHAVA VENUGOPAL, BBSR	ANSHUMAN MISHRA	//

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	WP(C)/32875/2025	VS THE UNION OF INDIA	VS	0 //
194	D-WP(C)/46559/2025 WP(C)/32876/2025	RAMESH CHANDRA HOTA VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
195	D-WP(C)/46829/2025 WP(C)/32877/2025	JASHOBANTA NARAYAN NANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
196	D-WP(C)/47114/2025 WP(C)/32878/2025	M/S ASU STEEL INDUSTRIES LTD, BARGARH VS ASST COMMISSIONER OF STATE TAX CT AND GST, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
197	D-WP(C)/47172/2025 WP(C)/32879/2025	KALIA NAYAK@KALI CHARAN NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
198	D-WP(C)/47176/2025 WP(C)/32880/2025	PURNA CHANDRA PALOI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
199	D-WP(C)/46680/2025 WP(C)/32881/2025	RAMESH CHANDRA MUKHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
200	D-WP(C)/47180/2025 WP(C)/32882/2025	DAMBURU DIGAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
201	D-WP(C)/47203/2025 WP(C)/32883/2025	AGANI PRASAD JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
202	D-WP(C)/46521/2025 WP(C)/32884/2025	MANOMOHINI @ MANAMOHINI MOHANTY VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
203	D-WP(C)/45395/2025 WP(C)/32885/2025	KAILASH CHANDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
204	D-WP(C)/45645/2025 WP(C)/32886/2025	TRILOCHAN ROURAY VS	DILLIP KUMAR MOHANTY VS	// 0

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205	D-WP(C)/41201/2025 WP(C)/32887/2025	SANJAY KUMAR MOHANTY SAJID MOHAMMAD VS STATE OF ODISHA	NIRANJAN PANDA VS	// // ()
206	D-WP(C)/46836/2025 WP(C)/32888/2025	SUKESHI NANDA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// () //
207	D-WP(C)/47382/2025 WP(C)/32889/2025	OM PRAKASH CHHAPOLIA VS DISTRICT REGISTRAR, CUTTACK	MANAS RANJAN BAUG VS	// () //
208	D-WP(C)/46532/2025 WP(C)/32890/2025	PRIYANKA DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
209	D-WP(C)/46756/2025 WP(C)/32891/2025	JALEN SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// () //
210	D-WP(C)/46508/2025 WP(C)/32892/2025	DILLIP KUMAR KHANDAYATRAY VS PRINCIPAL SECY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, GOVT. OF ODISHA, BHUBANESWAR	SIBAPRASAD PATI VS	// () //
211	D-WP(C)/47409/2025 WP(C)/32893/2025	CHINMAY KUMAR GIRI VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// () //
212	D-WP(C)/46619/2025 WP(C)/32894/2025	SWARNAMAYEE NAYAK VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
213	D-WP(C)/47130/2025 WP(C)/32895/2025	LAKHMA SOREN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
214	D-WP(C)/47117/2025 WP(C)/32896/2025	ABINAS DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
215	D-WP(C)/47395/2025 WP(C)/32897/2025	RAJESWAR MAHARANA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/11/2025

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216	D-WP(C)/46360/2025 WP(C)/32898/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	VS	// 0 //
217	D-WP(C)/47131/2025 WP(C)/32899/2025	KRUSHNARJUNA PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
218	D-WP(C)/46797/2025 WP(C)/32900/2025	A.MANOJ KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/46582/2025 WP(C)/32901/2025	SWADHIN JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
220	D-WP(C)/47415/2025 WP(C)/32902/2025	ABHISEK RAM VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
221	D-WP(C)/47120/2025 WP(C)/32903/2025	MADHU SMITA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
222	D-WP(C)/47136/2025 WP(C)/32904/2025	SUBHASIS SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
223	D-WP(C)/47122/2025 WP(C)/32905/2025	MANAS RANJAN BISWAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
224	D-WP(C)/46509/2025 WP(C)/32906/2025	M/S.BAPUJI GRAMYA SILPADYOG SAMITI, MALIPUR VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
225	D-WP(C)/46775/2025 WP(C)/32907/2025	GATIKRUSHNA SWAIN VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
226	D-WP(C)/47212/2025 WP(C)/32908/2025	RAMAKANTA KAR VS STATE OF ODISHA	BEBERTA SIVA SATYAM VS	// 0 //
227	D-WP(C)/47144/2025	NAKULA SAMAL	SUBHADUTTA ROUTRAY	//

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	WP(C)/32909/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/47311/2025 WP(C)/32910/2025	UMAKANTA SETHI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
229	D-WP(C)/46942/2025 WP(C)/32911/2025	ANIL KUMAR DHANGADA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
230	D-WP(C)/47348/2025 WP(C)/32912/2025	A.VIMALA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
231	D-WP(C)/47174/2025 WP(C)/32913/2025	SHARAT CHANDRA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
232	D-WP(C)/47347/2025 WP(C)/32914/2025	JAGANNATH THAKUR, KENDRAPARA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
233	D-WP(C)/46676/2025 WP(C)/32915/2025	AMIYA RANJAN PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
234	D-WP(C)/47370/2025 WP(C)/32916/2025	SUSHIL KUMAR NAYAK VS UNION OF INDIA	JANMEJAYA KATIKIA VS	// 0 //
235	D-WP(C)/47451/2025 WP(C)/32917/2025	SAROJ COMMODITIES (P) LTD., KHURDA VS THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LTD., ANGUL	AMITABH MISHRA VS	// 0 //
236	D-WP(C)/47458/2025 WP(C)/32918/2025	ESSKAY CONCAST AND MINERALS PVT. LTD., DHENKANAL VS THE GENERAL MANAGER (CONTRACT MANAGEMENT), THE SINGARENI COLLIERIES COMPANY LTD., ANGUL	AMITABH MISHRA VS	// 0 //
237	D-WP(C)/47577/2025 WP(C)/32919/2025	BIBHUTI BHUSAN NAG VS COLLECTOR, KORAPUT	NIRANJAN LENKA VS	// 0 //
238	D-WP(C)/47485/2025 WP(C)/32920/2025	SOUMYABRATA SAHA VS	AVIJIT PATNAIK VS	// 0

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239	D-WP(C)/47265/2025 WP(C)/32921/2025	COAL INDIA LIMITED, KOLKATA PRIYANKA NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// // ()
240	D-WP(C)/47408/2025 WP(C)/32922/2025	SHARMISTHA NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()
241	D-WP(C)/47428/2025 WP(C)/32923/2025	ALOKA JYOTI DASH VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()
242	D-WP(C)/47434/2025 WP(C)/32924/2025	DR.SUDESHNA MISHRA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()
243	D-WP(C)/46801/2025 WP(C)/32925/2025	PARAMESWAR SETHI VS TAHASILDAR, AUL TAHASIL	PRAFULLA KUMAR MOHAPATRA VS	// // ()
244	D-WP(C)/46806/2025 WP(C)/32926/2025	BRUNDABAN SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // ()
245	D-WP(C)/47422/2025 WP(C)/32927/2025	PANKAJ KUMAR MAHANA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()
246	D-WP(C)/43472/2025 WP(C)/32928/2025	MANASA KUMAR SATPATHY VS DRAUPADI DASH	NIRANJAN SINGH (1) VS	// // ()
247	D-WP(C)/47288/2025 WP(C)/32929/2025	BHUNESHWAR SINGH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()
248	D-WP(C)/47418/2025 WP(C)/32930/2025	RANJAN KUMAR MOHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()
249	D-WP(C)/47421/2025 WP(C)/32931/2025	SANTANU KUMAR NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// // ()

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250	D-WP(C)/46575/2025 WP(C)/32932/2025	JANGYASENI MAJHI@JAGYANSENI MAJHI VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
251	D-WP(C)/47424/2025 WP(C)/32933/2025	SWAGAT PREETAM MOHAPATRA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
252	D-WP(C)/47427/2025 WP(C)/32934/2025	ANIL KUMAR DAS VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
253	D-WP(C)/47441/2025 WP(C)/32935/2025	SOMMA MAHAJABIN VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
254	D-WP(C)/20680/2025 WP(C)/32936/2025	KISHORE CHANDRA NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
255	D-WP(C)/47239/2025 WP(C)/32937/2025	PAILU CHIRANJIVULU VS STATE OF ODISHA	SONALI PRUSTY VS	// 0 //
256	D-WP(C)/47317/2025 WP(C)/32938/2025	ANNADA PRASAD BEHERA VS R.T.O, JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //
257	D-WP(C)/47129/2025 WP(C)/32939/2025	HARI SANKAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
258	D-WP(C)/47318/2025 WP(C)/32940/2025	GHANAKESI KAR VS R.T.O., SUNDERGARH	KHIROD CHANDRA MAJHI VS	// 0 //
259	D-WP(C)/47426/2025 WP(C)/32941/2025	FLEDGE INSTITUTE OF MEDICAL SCIENCE, JAJPUR VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
260	D-WP(C)/47320/2025 WP(C)/32942/2025	SUSHANT MOHANTY VS R.T.O., KENDRAPARA	KHIROD CHANDRA MAJHI VS	// 0 //
261	D-WP(C)/46701/2025	SAYED MUKTAR AHEMAD	ASWINI KUMAR DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/32943/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47588/2025 WP(C)/32944/2025	BIJAYLAXMI SWAIN VS INSPECTOR GENERAL OF REGISTRATION ODISHA, CUTTACK	DEBAKANTA MOHANTY VS	// 0 //
263	D-WP(C)/47433/2025 WP(C)/32945/2025	SMRUTILEKHA DAS VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
264	D-WP(C)/47438/2025 WP(C)/32946/2025	KHIRODHI TANAYA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
265	D-WP(C)/47207/2025 WP(C)/32947/2025	ALOK KUMAR MALLIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
266	D-WP(C)/46267/2025 WP(C)/32948/2025	MANAS KUMAR KAR VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
267	D-WP(C)/47431/2025 WP(C)/32949/2025	ALISHA BISWAL VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
268	D-WP(C)/47294/2025 WP(C)/32950/2025	BIRENDRA KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
269	D-WP(C)/47309/2025 WP(C)/32951/2025	BASANTI MISHRA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
270	D-WP(C)/41487/2025 WP(C)/32952/2025	SAHEDA JAHAN BHAKTA BEGUM VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
271	D-WP(C)/47366/2025 WP(C)/32953/2025	MADHAB DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
272	D-WP(C)/47564/2025 WP(C)/32954/2025	MAA MAULI SELF HELP GROUP, SUBARNAPUR VS	MANOJ KUMAR MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/44674/2025 WP(C)/32955/2025	STATE OF ODISHA UPENDRA PARDIA VS	RANJIT SAMAL VS	// // 0
274	D-WP(C)/47260/2025 WP(C)/32956/2025	STATE OF ODISHA DEEPUN KUMAR JENA VS	SRINIVAS MOHANTY VS	// // 0
275	D-WP(C)/47315/2025 WP(C)/32957/2025	STATE OF ODISHA MOHINI MOHANTA VS	SHASHI BHUSAN JENA VS	// // 0
276	D-WP(C)/47277/2025 WP(C)/32958/2025	STATE OF ORISSA NIRAJ PODDAR VS	BIRAJA PRASANNA DAS VS	// // 0
277	D-WP(C)/47557/2025 WP(C)/32959/2025	STATE OF ODISHA SUBARNAGRAHI SELF HELP GROUP, SUBARNAPUR VS	MANOJ KUMAR MOHANTY VS	// // 0
278	D-WP(C)/46257/2025 WP(C)/32960/2025	STATE OF ODISHA MENAKA MISHRA VS	M. BALAKRISHNA RAO VS	// // 0
279	D-WP(C)/46088/2025 WP(C)/32961/2025	STATE OF ODISHA SANDHYARANI PANDA VS	ASHOK KUMAR BEHERA VS	// // 0
280	D-WP(C)/47554/2025 WP(C)/32962/2025	STATE OF ODISHA BISWANARAYANI SELF HELP GROUP, SUBARNAPUR VS	MANOJ KUMAR MOHANTY VS	// // 0
281	D-WP(C)/47467/2025 WP(C)/32963/2025	STATE OF ODISHA FAKHIR CHARAN PRATIHARI VS	SATYAJIT MOHAPATRA (2) VS	// // 0
282	D-WP(C)/46635/2025 WP(C)/32964/2025	STATE OF ODISHA REKHANJALI BEHERA VS	AJAY KUMAR TRIPATHY VS	// // 0
283	D-WP(C)/46813/2025 WP(C)/32965/2025	STATE OF ODISHA SWARUP KUMAR DALAI VS	SHASHI BHUSAN JENA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/46896/2025 WP(C)/32966/2025	DR. MADHUMITA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/47375/2025 WP(C)/32967/2025	SUNULATA PANIGRAHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
286	D-WP(C)/47522/2025 WP(C)/32968/2025	ANITA GIRI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
287	D-WP(C)/47084/2025 WP(C)/32969/2025	M/S DUSMANTA CONSTRUCTION, ANGUL VS COMMISSIONER GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// 0 //
288	D-WP(C)/47124/2025 WP(C)/32970/2025	BITHIKA DEVI MAZUMDAR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
289	D-WP(C)/47293/2025 WP(C)/32971/2025	BRAJAKISHORE PRASAD RAM VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BHUBANESWAR	RAJESH PRASAD BHAGAT VS	// 0 //
290	D-WP(C)/47525/2025 WP(C)/32972/2025	JAGABANDHU PADHI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
291	D-WP(C)/47625/2025 WP(C)/32973/2025	M/S HARIOM ENTERPRISE VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// 0 //
292	D-WP(C)/47552/2025 WP(C)/32974/2025	SUSAMA RAUTARAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
293	D-WP(C)/47633/2025 WP(C)/32975/2025	AMIT KUMAR SAHOO VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
294	D-WP(C)/46907/2025 WP(C)/32976/2025	SANTOSH KUMAR MISHRA VS STATE OF ORISSA	MANOJA KUMAR KHUNTIA VS	// 0 //
295	D-WP(C)/47335/2025	BISWA RANJAN DHAL	ATUL TRIPATHY	//

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	WP(C)/32977/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/47556/2025 WP(C)/32978/2025	BISWA MOHAN PADHI VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
297	D-WP(C)/47404/2025 WP(C)/32979/2025	Dr. PRIYADARSINI MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
298	D-WP(C)/45913/2025 WP(C)/32980/2025	SURENDRA KUMAR HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/45806/2025 WP(C)/32981/2025	BISIKESANA NARAYAN MOILI VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
300	D-WP(C)/47125/2025 WP(C)/32982/2025	GIRIDHARI PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
301	D-WP(C)/46008/2025 WP(C)/32983/2025	BISIKESANA NARAYAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
302	D-WP(C)/47132/2025 WP(C)/32984/2025	SUNAYANA SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
303	D-WP(C)/47337/2025 WP(C)/32985/2025	SANTANU KUMAR GHOSH VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
304	D-WP(C)/47242/2025 WP(C)/32986/2025	SUSOVITA PRADHAN @ SOBHARANI PRADHAN VS ASST. COMMISSIONER, GST CENTRAL EXCISE BERHAMPUR ZONE, GANJAM	KUMAR PRAJWAL VS	// 0 //
305	D-WP(C)/46577/2025 WP(C)/32987/2025	MANAS RANJAN DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //
306	D-WP(C)/47353/2025 WP(C)/32988/2025	ASUTOSHA DHAL VS	SAMEER KUMAR DAS VS	// 0

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307	D-WP(C)/47620/2025 WP(C)/32989/2025	STATE OF ODISHA DEBADARSI PRASAD KAR VS	NIRANJAN NAYAK VS	// // ()
308	D-WP(C)/47244/2025 WP(C)/32990/2025	STATE OF ODISHA URITI SURYA PRAKASH VS	SONALI PRUSTY VS	// // ()
309	D-WP(C)/46875/2025 WP(C)/32991/2025	STATE OF ODISHA PREMRAJ PRADHANI VS	RAMAKANTA DAS VS	// // ()
310	D-WP(C)/46870/2025 WP(C)/32992/2025	ADDL SUB COLLECTOR SETTLEMENT, BHAWANIPATNA GOKULANANDA BHAKTA VS	KHIROD KUMAR PANIGRAHI VS	// // ()
311	D-WP(C)/47401/2025 WP(C)/32993/2025	ADDL. COMNR, SETTLEMENT AND CONSOLIDATION, BALASORE Dr. ANITA JENA VS	SOUBHAGYA SWAIN VS	// // ()
312	D-WP(C)/47402/2025 WP(C)/32994/2025	STATE OF ODISHA GOPINATH DEV JEW BIJE, BHINGARPUR VS	DEEPALI MAHAPATRA VS	// // ()
313	D-ABLAPL/34182/2025 ABLAPL/13323/2025	STATE OF ODISHA NARI @ NARENDRA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// // ()
314	D-ABLAPL/32307/2025 ABLAPL/13324/2025	STATE OF ODISHA ANICHETI TEJASWAR RAO @ ANICHETI TEJA @ A.TEJA VS	RAKESH KUMAR DAS VS	// // ()
315	D-ABLAPL/35076/2025 ABLAPL/13325/2025	STATE OF ODISHA SIDHANTA BEHERA VS	RAKESH BEHERA VS	// // / /0
316	D-ABLAPL/34091/2025 ABLAPL/13326/2025	STATE OF ODISHA NAZIM SALAM VS	MOHAMMED RIAZ VS	// // S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000266/2025
317	D-ABLAPL/35080/2025 ABLAPL/13327/2025	STATE OF ODISHA KARTIK PALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // // FATEGARH /308 /2025 () //

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318	D-ABLAPL/35094/2025 ABLAPL/13328/2025	KESHABA BARIKI @ TUKUNA BARIKI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /279 /2025 () //
319	D-ABLAPL/34849/2025 ABLAPL/13329/2025	SAHIL MOHAMMED VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /289 /2025 () //
320	D-ABLAPL/35107/2025 ABLAPL/13330/2025	BRAJA KISHORE MALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /554 /2025 () //
321	D-ABLAPL/35134/2025 ABLAPL/13331/2025	ANANTA MOHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MALKANGIRI /546 /2025 () //
322	D-ABLAPL/35071/2025 ABLAPL/13332/2025	PAPUNA @ PARTHA SARATHI ROURAY VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NANDANKANAN /403 /2025 () //
323	D-ABLAPL/35074/2025 ABLAPL/13333/2025	MANJU KANJILAL VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	MALKANGIRI /546 /2025 () //
324	D-ABLAPL/34242/2025 ABLAPL/13334/2025	PITABASA PANDA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /365 /2025 () //
325	D-ABLAPL/34606/2025 ABLAPL/13335/2025	DEEPAK DAS @ GUNDA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /442 /2025 () //
326	D-ABLAPL/34939/2025 ABLAPL/13336/2025	DEEPAK PADHIHARY VS STATE OF ODISHA	SUKANTI SAHOO VS	CUTTACK SADAR /858 /2025 () //
327	D-ABLAPL/35136/2025 ABLAPL/13337/2025	DIPU @ DEEPAK KUMAR BARIK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KHALLIKOTE /894 /2025 () //
328	D-ABLAPL/34724/2025 ABLAPL/13338/2025	SANJUKTA TANTY VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	ULLUNDA /163 /2025 () //
329	D-ABLAPL/34900/2025	PARIMI KALAMMA @ P.KALMA	JYOTIRMAYA SAHOO	GRAM GANJAM /287 /2025

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### CASES REGISTERED REPORT AS ON :18/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13339/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/35148/2025 ABLAPL/13340/2025	RAJESH PATRA @ PATRO VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /1 /2025 () //
331	D-ABLAPL/34452/2025 ABLAPL/13341/2025	PREMJIT MOHANTY @ PREMJEET MOHANTY VS STATE OF ODISHA	BISHWARANJAN SAHU VS	TALABANIA /171 /2023 () //
332	D-ABLAPL/35151/2025 ABLAPL/13342/2025	SUMIT SENAPATI VS STATE OF ODISHA	KIRAN KU PATEL VS	CUTTACK SADAR /262 /2025 () //
333	D-ABLAPL/34758/2025 ABLAPL/13343/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000073/2025
334	D-ABLAPL/35160/2025 ABLAPL/13344/2025	TAPAS RANJAN PARIDA VS STATE OF ODISHA	PRATIK NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN () //
335	D-ABLAPL/34588/2025 ABLAPL/13345/2025	RAJU PAHAD VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /258 /2025 () //
336	D-ABLAPL/33935/2025 ABLAPL/13346/2025	GUNASAGAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /293 /2025 () //
337	D-ABLAPL/34768/2025 ABLAPL/13347/2025	SUBRAT PANDAB VS STATE OF ODISHA	AMIT PRASAD BOSE VS	MARKAT NAGAR /188 /2022 () //
338	D-ABLAPL/34902/2025 ABLAPL/13348/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /493 /2024 () //
339	D-ABLAPL/34934/2025 ABLAPL/13349/2025	SAHIL PARICHHA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	UDALA /314 /2025 () //
340	D-ABLAPL/35164/2025 ABLAPL/13350/2025	BABLU SAHU VS	PRASANTA KUMAR NANDA VS	JAIPATNA /243 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/35165/2025 ABLAPL/13351/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// / /0 ()
342	D-ABLAPL/33698/2025 ABLAPL/13352/2025	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// DHAULI PS /50 /2021 ()
343	D-ABLAPL/34315/2025 ABLAPL/13353/2025	STATE OF ODISHA KALANDI MALLICK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// MAHILA P.S.(BBSR) /301 /2025 ()
344	D-ABLAPL/34737/2025 ABLAPL/13354/2025	STATE OF ODISHA KANHU CHARAN KHATUA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// BUGUDA /846 /2023 ()
345	D-ABLAPL/35002/2025 ABLAPL/13355/2025	STATE OF ODISHA PRADIP KUMAR TRIPATHY VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// MAHILA P.S. BUXIBAZAR /163 /2025 ()
346	D-ABLAPL/34784/2025 ABLAPL/13356/2025	STATE OF ODISHA SANTOSH BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// SAHID NAGAR P.S. /275 /2025 ()
347	D-ABLAPL/34483/2025 ABLAPL/13357/2025	STATE OF ODISHA DIBAKAR SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// JAJPUR SADAR /355 /2025 ()
348	D-ABLAPL/35163/2025 ABLAPL/13358/2025	STATE OF ODISHA BIRA SINGH @ BIR SINGH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /184 /2025 ()
349	D-ABLAPL/35003/2025 ABLAPL/13359/2025	STATE OF ODISHA PANKAJ KRISHNA TRIPATHY VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// MAHILA P.S. BUXIBAZAR /163 /2025 ()
350	D-ABLAPL/35170/2025 ABLAPL/13360/2025	STATE OF ODISHA PARAMANANDA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// REMUNA /155 /2025 ()
351	D-ABLAPL/35173/2025 ABLAPL/13361/2025	STATE OF ODISHA NABIN CHANDRA LENKA VS STATE OF ODISHA	ANITA SAHOO VS	// RUPSA /124 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/34788/2025 ABLAPL/13362/2025	RAI SRI CHINMAYA SRICHANDAN VS STATE OF ODISHA	DEEP KUMAR MOHANTY VS	KHANDAGIRI P.S. /747 /2025 () //
353	D-ABLAPL/34955/2025 ABLAPL/13363/2025	SAMIR DALEI VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	BADACHANA /553 /2024 () //
354	D-ABLAPL/35168/2025 ABLAPL/13364/2025	NURJAN BIBI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /334 /2025 () //
355	D-ABLAPL/35180/2025 ABLAPL/13365/2025	D.PANCHU PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BERHAMPUR SADAR /105 /2021 () //
356	D-ABLAPL/35185/2025 ABLAPL/13366/2025	JITENDRA KUMAR GIRI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	DAITARI /107 /2025 () //
357	D-ABLAPL/34688/2025 ABLAPL/13367/2025	ANJAN PAIRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /35 () //
358	D-ABLAPL/35554/2025 ABLAPL/13368/2025	HIMANSU CHAKRABARTY @ HIMANSHU CHAKRABORTY VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /308 /2025 () //